

File No.10/37/2018- NCLAT NATIONAL COMPANY LAW APPELLATE TRIBUNAL

3rd Floor, B-3 Wing, Pt. Deendayal Antyodaya Bhawan, C.G.O. Complex, Lodhi Road, New Delhi – 110003. Phone: 24306837, 24306869. Fax: 24306838.

Date: 12.04.2019

OFFICE ORDER (No.:04/2019)

In furtherance to the Office Order No.23/2/2017-NCLAT dated 03.07.2017 regarding issue of certified copies, it is stated that there are demands for issue of certified copies of applications/ petitions/ documents and resolutions plan etc. to the parties (party or third party) in pending/ disposed matters.

The matter was placed before Hon'ble Chairperson and His Lordship has ordered as under:

"In pending cases or dispose of cases, parties should mention the matter before the Chairperson in Court or in Chamber".

In view of order, passed by His Lordship on 08.04.2019, all concerned are hereby requested to comply with the directions as per order.

-sd/-

(Peeush Pandey) Registrar